

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †40
TO BE ANSWERED ON 30.11.2015

FUNDS UNDER NSTFDC

†40: SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the amount earmarked and sanctioned by the National Scheduled Tribe Finance Development Corporations (NSTFDC) for various States including Chhattisgarh during the last three years and the current year, State/UT-wise;
- (b) the details of amount utilized by the States during the said period, State/UT-wise; and
- (c) the extent of success achieved by the said tribal development corporation in uplifting and improving the socio-economic development of tribals in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, implements schemes for self-employment of Scheduled Tribes by providing concessional financial assistance to individuals or groups of STs for undertaking Income Generation Activities. This financial assistance is extended through state channelising agencies and PSU banks/ RRBs having refinance agreement with NSTFDC throughout India for eligible STs up to Double the Poverty Line limit (revised w.e.f. 05.11.2015) which is ₹98,000/- p.a. for rural areas and ₹1,20,000/- p.a. for urban areas for all ST communities. Details of amount earmarked, sanctioned are given at **Annexure**.

(c): The funds (31.10.2015) have been released by NSTFDC through State Channelising Agencies (SCAs) and PSU banks/ RRBs having refinance agreement with NSTFDC to 8,67,830 STs for their economic empowerment.

Annexure referred to in reply to parts (b), (c) & (d) of the Lok Sabha Unstarred Question No. 40 for 30.11.2015 asked by Shrimati Kamla Devi Paatle regarding "Funds under NSTFDC"

Statewise Funds Allocated and released by NSTFDC during the F. Y. 2012-13 to 2015-16 (upto 31.10.2015)

S.No.	State	2012-13			2013-14			2014-15			2015-16 (upto 31.10.2015)						
		Funds Allocated	Sanction	Disbursement	Utilisation	Funds Allocated	Sanction	Disbursement	Utilisation	Funds Allocated	Sanction	Disbursement	Utilisation				
1	ANDHRA PRADESH	1026.00				1056.00				1070.00				1130.00			
2	ANDAMAN & NICOBAR ISLANDS	50.00				50.00				50.00				50.00			
3	ARUNACHAL PRADESH	145.00		28.30	28.30	148.00	8.84	8.84	4653.00	172.00	4653.00	4653.00		180.00	632.10	632.10	
4	ASSAM	676.00	1120.80	1120.80	1120.80	696.00	203.24	203.24	46.00	702.00	46.00	46.00	46.00	740.00			
5	BIHAR	155.00				160.00				242.00				255.00			
6	CHHATTISGARH	1351.00	1440.46	1226.68	829.94	1390.00	1415.16	1558.97	674.08	1415.00	1433.60	20.53	9.30	1490.00	1419.56	928.97	
7	IDADRA & NAGAR HAVELI	50.00				50.00				50.00				50.00			
8	GOA	50.00				50.00				50.00				50.00			
9	GUJARAT	1528.00	6517.92	3642.40	3642.40	1573.00	4813.56	3372.87	3372.87	1612.00	81.58	2343.19	2343.19	1700.00	2139.83	1061.50	
10	HIMACHAL PRADESH	50.00	58.22	25.23	25.23	50.00	264.37	201.05	186.73	71.00	99.00	154.94	134.33	75.00		7.72	
11	JAMMU & KASHMIR	226.00	334.50	357.94	258.53	233.00	839.79	0.54	0.31	270.00	388.82	0.69	0.69	285.00	179.50	271.00	
12	JHARKHAND	1447.00	318.44	517.89	508.04	1490.00	616.32	616.32	616.32	1563.00	45.09	41.67	41.67	1650.00	420.38	12.00	
13	KARNATAKA	707.00	4486.61	2500.00	1000.00	728.00	5391.59	2500.00	12.99	768.00	3410.00	2500.00		810.00			
14	KERALA	100.00	101.25	132.62	132.62	100.00	187.65	76.24	69.59	100.00	90.00	95.18	82.83	100.00	67.50	46.66	
15	LAKSHADWEEP	50.00				50.00				50.00				50.00			
16	MANIPUR	200.00				205.00				163.00	200.00	200.00	200.00	170.00			
17	MAHARASHTRA	1752.00	1165.66			1803.00	1973.11	1027.23	394.67	1900.00	1666.68			2000.00	2050.95		
18	MEGHALAYA	407.00	634.49	390.70	390.70	420.00	217.26	398.19	398.19	462.00	378.83	517.57	517.57	485.00	172.48	226.25	
19	MADHYA PRADESH	2498.00	581.97	581.97	581.97	2572.00	874.56	874.56	874.56	2769.00	692.99	692.99	692.99	2920.00	138.38	138.38	
20	MIZORAM	171.00		1.40	1.40	176.00	378.15	378.15	378.15	187.00	122.73	72.00	72.00	200.00	37.45	37.45	
21	NAGALAND	362.00	242.72	709.25	709.25	373.00	171.53	584.01	584.01	309.00	333.34	210.40	173.30	325.00	433.37	563.81	
22	ODISHA	1663.00	56.42	56.42	56.42	1712.00	68.83	19.33	19.33	1734.00	97.36	97.36	97.36	1825.00	1.92		
23	RAJASTHAN	1450.00	1844.28	1063.19	924.51	1492.00	1820.06	1106.38	939.34	1670.00	1758.40	1043.54	363.94	1760.00	1334.42	1.24	
24	SIKKIM	50.00				50.00	5.00			50.00				50.00			
25	TAMIL NADU	133.00				137.00				144.00				150.00			

Utilisation for amount released is not due till 31.10.2015

S.No.	State	2012-13				2013-14				2014-15				2015-16 (upto 31.10.2015)			
		Funds Allocated	Sanction	Disbursement	Utilisation	Funds Allocated	Sanction	Disbursement	Utilisation	Funds Allocated	Sanction	Disbursement	Utilisation	Funds Allocated	Sanction	Disbursement	Utilisation
26	TELANGANA																
27	TRIPURA	203.00	586.67	213.08	206.16	210.00	1045.32	716.31	538.36	211.00	2240.76	2581.96	743.89	220.00		56.66	
28	UTTARAKHAND	50.00	50.40	23.00	23.00	50.00	45.30	31.90	31.90	53.00	53.58	39.20	39.20	55.00		335.40	
29	UTTAR PRADESH	50.00				50.00				205.00				215.00			
30	WEST BENGAL	900.00	602.32	486.84	473.48	926.00	493.98	460.87	326.18	958.00	183.24	186.84	69.42	1010.00	343.49	314.90	
30	TRIFED - New Delhi		200.00	200.00	200.00												
	TOTAL	17500.00	20343.13	13277.71	11112.75	18000.00	20824.78	14135.00	9629.66	19000.00	22975.00	15497.06	5627.68	20000.00	9371.33	4634.04	

